

National Company Law Tribunal

Allahabad Bench

CP NO. 107/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2018

NAME OF THE COMPANY: Shailja Krishna Vs. Satori Global Limited

SECTION OF THE COMPANIES ACT/I & B CODE:

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	ADESH TANDON	PCS	R-1 & 3	A. Tandon
<u>2.</u>	V. K. Shukla	Ad	Appellant	V. K. Shukla

CP No. 107/ND/2013

Sh. V.K. Shukla for the petitioner and Sh. Adesh Tandon, PCS for Respondent Nos. 1 & 3 are present.

Parties are directed to file written submission within three weeks from today with a copy in advance to the opposite party.

List the matter on 16<sup>th</sup> April 2018 for argument.

Dated: 14.03.2018

— Sd —

SAROJ RAJWARE,  
MEMBER (T)

— Sd —

V.P. SINGH,  
MEMBER (J)

Typed by:  
P.K. Jyoti  
(Stenographer)